

(2021) 03 CAT CK 0068
In the Central Administrative Tribunal
Case No : Original Application No. 484 Of 2021

Tikam Singh

APPELLANT

Vs

Delhi Transport Corporation & Others

RESPONDENT

Date of Decision : 12-03-2021

Acts Referred:

Administrative Tribunals Act, 1985 — Section 19

Citation : (2021) 03 CAT CK 0068

Hon'ble Judges : A. K. Bishnoi, Member (A); R.N. Singh, J

Bench : Division Bench

Advocate : Ram Anugrah Singh, Sriparna Chattrjee, Ankita Sarangi

Final Decision : Disposed Of

Judgement

R. N. Singh, Member (J)

1. The present OA has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985, praying therein for the following reliefs:-

(a) "To pass an order directing the respondents to decide the representation dated 04.01.2020 in the light of the submissions made in this original application and the order/judgment dated 30.08.2019 passed by the Court of Ld. M.M. North-West, Rohini and /or

(b) Pass other order or orders may deem fit in the circumstances of the case."

2. It is contended by the learned counsel for the applicant that for redressal of the grievances of the applicant, the applicant has preferred his representation dated 4.1.2020 (Annexure A/5).

3. Issue notice. Ms. Ankita Saragi, learned counsel for the respondents, who appears on advance service, accepts notice.

4. At the outset, Ms. Ankita Sarangi, learned counsel for the respondents, submits on instructions that the respondents are ready and willing to consider

the aforesaid representation of the applicant.

5. In view of the aforesaid, without going into the merit of the claim of the applicant, the present OA is disposed of with direction to the respondents to consider the aforesaid representation of the applicant dated 4.1.2020 (Annexure A/5) and to dispose of the same by passing a reasoned and speaking order as expeditiously as possible and in any case within three weeks of receipt of a copy of this Order.

6. The present OA is disposed of in above terms. There shall be no order as to costs.